

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:114
ANSWERED ON:30.11.2005
ARRANGEMENTS FOR DNA TEST
Gohain Shri Rajen;Murmu Shri Hemlal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether arrangements for D.N.A. test have been made in various hospitals of Delhi for identification of the persons died in the recent bomb blasts in Delhi;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make available necessary facilities for undertaking D.N.A. tests in all the State capitals; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 114 FOR 30TH NOVEMBER , 2005.

(a)to(d): Yes, Sir. As per the information received from Delhi Police, arrangements for DNA test have been made for the identification of unidentified dead bodies and few body parts kept in Safdarjung Hospital (three bodies) and AIIMS Mortuary (two bodies) by the Police Station, Sarojini Nagar. A team of experts deputed by Delhi Police have visited these hospitals and samples for DNA tests were collected from these unidentified dead bodies and 11 body parts kept in these hospitals. Apart from this, blood sample of 17 claimants (relatives of victims) have also been taken and all the exhibits sent to Forensic Science Laboratory, Rohini, for analysis. No DNA test was conducted on dead bodies of Pahar Ganj bomb blast case as all the dead bodies were identified by their relatives.

At present, no proposal for making available facilities for undertaking DNA tests in all the State Capitals is under consideration in the Ministry of Health and Family Welfare.